

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **21.11.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Indevvar Pandey, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 158/2025 For Stay IA No. 1638/2025 For Additional Docs IA No. 1639/2025 Delay in refiling IA No. 1640/2025 For Condone Delay IA No. 1641/2025 To Dispense with IA no. 1642/2025	Aubergine Properties Pvt Ltd & Anr. Vs Axis Trustee Services Ltd	Mr. TS Suresh	Mr. MV Swaroop For Caveator
2.	Comp App (AT) (CH) (Ins) No. 423/2025 For Condone Delay IA No. 1203/2025 For Stay IA No. 1204/2025	Cerebra Integrated Technologies Ltd Vs Just Right Life Ltd	Mr. Rajesh Ramanathan	
3.	Comp App (AT) (CH) (Ins) No. 506/2025 For Condone Delay IA No. 1420/2025 For Exemption IA No. 1421/2025 For Stay IA No. 1422/2025 Delay in refiling IA No. 1643/2025	RK Distilleries (P) Ltd Vs Sreenivasa Rao Ravinuthala, RP of Nadhi Bio Products Pvt Ltd & 2 Ors.	Mr. Jerin Asher Sojan	
4.	Comp App (AT) (CH) (Ins) No. 152/2025 For Stay IA No. 404/2025 To Implead IA No. 1636/2025	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt Ltd Vs Total Solutions Intec Pvt Ltd & Anr	Mr. Chandramouli Prabhakar	Mr. Adith Jahgirdar R2

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 155/2025 For Exemption IA No. 1628/2025 For Stay IA No. 1629/2025 (With Defects)	STBL Projects Ltd & 3 Ors. Vs Hemanth Kumar Patibandla & 6 Ors.	Mr. Raja Shekar Rao Salvaji	
6.	Comp App (AT) (CH) No. 157/2025 For Stay IA No. 1637/2025 (With defects)	Dandu Chandra Reddy & 2 Ors. Vs Vijay Sea Foods & Exports Pvt Ltd & 3 Ors	Mr. CA Malligi Madhusudhan Reddy	
7.	Comp App (AT) (CH) No. 159/2025 For Stay IA No. 1646/2025 For Additional Docs IA No. 1647/2025 To Dispense with IA No. 1648/2025 Delay in refiling IA No. 1649/2025 (With defects)	Aubergine Properties Pvt Ltd & Anr. Vs Nehal Akther & Anr.	Mr. TS Suresh	Mr. Keerthikaran Murali For Caveator
8.	Comp App (AT) (CH) (Ins) No. 437/2025 For Stay IA No. 1247/2025 For Condone Delay IA No. 1248/2025 (With defects)	Cerebra Integrated Technologies Ltd Vs Manish Kumar Bhardwaj, Proprietor of Bhardwaj Enterprises	Mr. Rajesh Ramanathan	

For Orders

(Requests for adjournment in Item Nos. 9-10 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 134/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023 To Vacate Stay IA No. 816/2025	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt Ltd Vs Shapoorji Pallonji and Company Pvt Ltd & 3 Ors. WITH	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2 Ms. Revathi Manivannan- R3
10.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt Ltd Vs Ozone Projects Pvt Ltd.	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan

11.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024 For Amendment IA No. 1563/2025	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Anant Merathia	Mr.T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
12.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
13.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 421/2024	Tip Top Furniture Pvt Ltd & Anr Vs CA Mahalingam Suresh Kumar, Liquidator of Tip Top Furniture Pvt Ltd & Anr	Mr. Pradeep Joy	Mr. Jerin Asher Sojan R2
15.	Comp App (AT) (CH) (Ins) No. 79/2025 For Stay IA No. 235/2025	Vipin Kumar Sharma Vs Sunit Suri Member of Suspended Board of Directors SDU Travels Pvt Ltd & 6 Ors	Mr. Kirit S Javali	Ms. Sonia Dube- R3 R5 Mr. Ahsan Ahmed R7/RP
16.	Comp App (AT) (CH) (Ins) No. 136/2025	RR Techno Mechanicals Pvt Ltd & Anr. Vs MOC Dies and Moulds Pvt Ltd	Mr. R Padmanabhan, PCS	
17.	Comp App (AT) (CH) (Ins) No. 366/2025 For Additional Docs IA No. 1097/2025	Simens Financial Service Pvt Ltd Vs Meera Arun, Personal Guarantor of Vasan Healthcare Pvt Ltd	Mr. Pranava Charan	
18.	Comp App (AT) (CH) (Ins) No. 405/2025	Gajjala Vivekanand Vs Manjeera Retail Holdings Pvt Ltd & 9 Ors.	Mr. Adarsh Subramanian	Mr. VVSN Raju R1 R2 R8 Mr. Rahul Unnikrishnan R7

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331 & 579/2021 & 216/2022 For Stay IA No. 332/2021 & 902/2022 Urgent Hearing IA No. 203/2022	Chalasani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian R6, R7 & R9
20.	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd WITH	Mr. R Subramanian	Shivakumar & Suresh
21.	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	V Nagarajan Vs ICICI Bank Ltd.	Mr. R Subramanian	Shivakumar & Suresh
22.	Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022	Able Automobiles Pvt Ltd & 4 Ors Vs Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran R1
23.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt. Ltd. & Anr.	Mr. Y Suryanarayana	Mr. R Imayavaramban R1 Ms. MS Mano Ranjani R2
24.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt Ltd, Erstwhile Paptrade India Pvt Ltd Vs Prathap Pillai, RP of Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair
25.	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1
26.	Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran R3 Ms. S Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Ms. Ancy George R10 R12

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in